

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Dewanchand Ramsaran Corporation Pvt Ltd
Vs
Win Wind Power Energy Pvt Ltd

MAIN PETITION NUMBER : CP/250/2018
(IA/MA) APPLICATION NUMBERS
MA/1131/2019; IA/328/IB/2020; IA/65/2021

ORDER

Present: Mr. T.Ravichandran, Ld. Counsel for Applicant/Liquidator.

Ld. Counsel for the Applicant/Liquidator submits that substitution applications have been filed, however, the same are yet to be listed.

List all the applications on **18.06.2024** for hearing.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**